

So(Est.)

Declaration of Assets and Liabilities

Year 2024-2025

1. BUTENDRA KUMPRon/daughter/wife of SHRIRAJENDRIA MAHA

3ged HIJ years, belonging to BIHARVIDHAN SABHA PATINA

service and presently working as of for ARTE NO ENTY

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependents*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr No		Self	Spouse Name(S)	Dependant-1	Dependant-2	Dependant-3
(1)	Cash	NIL	PRIYAM	Hame H SHUBHAN	Name 1 SHASHAM	Etc. Name
(10)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	5,13[50,001	KUMAR	KUMAR	
(111)	Bonds, Debentures and Shares in companies	NIL				345
(lv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	LIC, PRE 269781 YY	postal		NI	
(v)	Motor Vehicles (details of make, etc.)		NIL NIL	7		
(vi)	Jewellery (give details of weight and value)	NIL	GOLD 20GM SILVER	-		
(v I)	Other assets, such as values of claims / interests	NIL	NIL			

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

3-2-2025

Alsonal &

1955

^{*} Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

Br. No.		Self	KOMBA	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		Sampatco Patna 363,480 1-56570 350,000	<i>K</i>	,	su, name
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		337,000			A(E)
	Buildings (Commercial and residential) Location(s) - Survey /door number(s)					
	measurement) - Current market					
	Houses / Apartments, etc. - Location(s) - Survey /door number(s)		*			
	- Extent (Total measurement) - Current market value		200	The second second		
v)	Others (such as Interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Opportment (s)	Amount outstanding as
(a)	(I) Loans from Banks		
	(II) Loans from financial institutions	1000	
	(ill) Government Dues: (a) dues to departments dealing with government accommodation	M	
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

13-2-2025

	(d) dues to departments dealing with telephones	44.00	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	CORPKOO68F	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	MIL	
	(III) Sales Tax [Only in case of proprietary business]	MIL	
	(N) Property Tax	XXIII XXIIIX	200

Personal Detail

GPF/CPF/PRAN NO	0, 1-	PTS/BLA 1166
Gender	:-	M (M/F)
Date of Birth	· ·	03011981 (DD/MM/YYY)
Class/Group	:-	(A/8/c)
Cadre	-	BIHAR SECRETARIAT SERVICA
		(Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
Home District	; =	VAISHALL
I hereby a knowledge and b	declare ellef.	that the above details are true to the best of my

Signature Butendra Kumox

Name of Employee: But endra Kumar

Designation: Office Att empion of

Department: Bihorvidhan Sabha fatna

Date:.../3.-.2-.2025

Note:

Place: Patra

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Bdog BHIC 13-2-2025